

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following cases today i.e. on 16th September, 2026 at 12.30 P.M. in Court No. 209 (Cent. Building).

FOR ADMISSION

1. CR. MISC./52804/2025 188,269,270,271, C QSH OF ORDER OF	1 SATYENDRA KUMAR SINGH VS THE STATE OF BIHAR AND ANR	RAJIV PRASHANT PUSHPA SINHA.1 AAYAN SOHAIL
2. CR. MISC./77800/2025 147,448,341,323,3 F QSH OF ORDER OF	2 SANJAY SHARMA AND ORS VS THE STATE OF BIHAR AND ANR	MANJU SHARMA HUMAYOU AHMAD KHAN
3. CR. MISC./53919/2026 331(6),103(1),61(C QSH OF ORDER OF	1 NITESH KUMAR SINGH @ NITISH KUMAR AND ANR VS THE STATE OF BIHAR AND ANR	MADHUMAY UDAY PRATAP MADHUP SINGH GAUTAM RAJ PAWAN KUMAR

Patna High Court
Dated, 16th September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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